

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

TCA. No. 06/NCLT/MAH/2015

CORAM:

Present:

SHRI. B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI. V. NALLASENAPTHY  
MEMBER (J)

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2017

NAME OF THE PARTIES:

Nawroj Fali Jilla  
V/s.  
Tata Steel & Anr.

Section of the Companies Act: 111 of the Companies Act, 1956 and 58 of  
the Companies Act, 2013.

<u>Sr. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Signature</u>
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Common Order

CA No. 03/58/CLB/MB/MAH/2015  
CA No.04/58/CLB/MB/MAH/2014  
CA No.05/58/CLB/MB/MAH/2015  
CA No.06/58/CLB/MB/MAH/2015  
CA No.07/58/CLB/MB/MAH/2015  
CA No.08/58/CLB/MB/MAH/2015  
CA No.09/58/CLB/MB/MAH/2015

The Petitioner is absent, the Respondent side is present in CP No.03/2015,  
04/2015, 05/2015 and 07/2015.

List this matter for hearing on 19.1.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)